

Food Safety and Standards Authority of India
(A Statutory Authority established under Food Safety & Standards Act, 2006)
(Quality Assurance Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated the 21st March, 2022

ORDER

Subject: Revocation of Suspension of M/s TUV SUD South Asia Private Limited, Bengaluru, Karnataka –reg

In continuation to FSSAI Order of even number dated 13th January, 2022, the suspension of M/s TUV SUD South Asia Private Limited, Bengaluru, Karnataka (FSSAI Reg. No. 14/S/FSSAI/2014 and NABL TC-5460) is hereby revoked with immediate effect.

2. This issues with the approval of Competent Authority.

(Rakesh Kumar)
Director (Quality Assurance)

To

1. M/s TUV SUD South Asia Private Limited, Plot No. A-151, 2nd C Main Road, Peenya Industrial Estate, II Stage, Bengaluru-560058, Karnataka.

Copy to

1. State Food Safety Commissioners (All States/UTs)
2. All Authorized Officers and Designated Officers, FSSAI
3. CEO, NABL, New Delhi

Copy for information to

1. PPS to Chairperson, FSSAI, New Delhi
2. PS to CEO, FSSAI, New Delhi
3. Executive Director (RCD), FSSAI, New Delhi
4. Director (Imports), FSSAI, New Delhi-for necessary changes in FICS.
5. Head (RCD), FSSAI
6. CITO FSSAI, New Delhi-for upload on the FSSAI website